

CONSTITUTION FOR THE WEEK FROM :- 16-03-2026 To 19-03-2026

| DATE | BENCH | COURT NO. | WEBEX MEETING ID | HON'BLE DR./ SHREE / SMT. |
|--------------------------------|---------------------|---------------|---|--|
| 16-03-2026 To 19-03-2026 | 'A' | COURT NO-1 | Meeting number: 26417563811 Password :- 16271 | SANJAY GARG, JM AND RATNESH NANDAN SAHAY, AM |
| 16-03-2026 To 19-03-2026 | 'B' (After A) | COURT NO-1 | Meeting number: 26417563811 Password :- 16271 | SANJAY GARG, JM AND RATNESH NANDAN SAHAY, AM |
| 16-03-2026 To 19-03-2026 | 'SMC' (After DB) | COURT NO-1 | Meeting number: 26417563811 Password :- 16271 | SANJAY GARG, JM |


NOTE :-

- Physical hearing shall take place in the Bench. However, the parties who are interested to have 'Virtual / Hybrid hearing' may join above Webex meeting link. For any technical problem or support parties can call to below Contact No. :-
(1) 0141-2983056 (2) 0141-2983057
- Adjournment applications or Written Submission if any shall be filed 03 Days prior to the scheduled date of hearing.
- Parties are directed to file paper book and other relevant documents atleast 15 Days prior to scheduled date of hearing.


Assistant Registrart
Date:-13-03-2026

INCOME TAX APPELLATE TRIBUNAL, JAIPUR**CAUSE LIST OF SMC BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
IN COURT ROOM 1****MODE HYBRID/PHYSICAL (CISCO-WEBEX MEETING NUMBER 26417563811 AND
PASSWORD 16271**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|----------------------------|---------|
| 1 | ITA 1524/JPR/2025 | 2015-16 | [A] MOHAN LAL MEENA | |
| 2 | ITA 1575/JPR/2025 | 2018-19 | [A] MANJOOR ALI ANSARI | |
| 3 | ITA 1585/JPR/2025 | 2011-12 | [A] KAMLA JAIN | |
| 4 | ITA 1598/JPR/2025 | 2023-24 | [A] NITIN SARUPARIA | |
| 5 | ITA 1601/JPR/2025 | 2020-21 | [A] NITIN SARUPARIA | |
| 6 | ITA 1606/JPR/2025 | 2022-23 | [A] SWAMINI SEWA SANSTHA | |
| 7 | ITA 1607/JPR/2025 | 2016-17 | [A] KISHORE TEKCHANDANI | |
| 8 | ITA 1610/JPR/2025 | 2019-20 | [A] SWAPNIL SINGH TOMAR | |
| 9 | ITA 1619/JPR/2025 | 2021-22 | [A] NITIN SARUPARIA | |
| 10 | ITA 1620/JPR/2025 | 2022-23 | [A] ARAVALI DREAMWORLD LLP | |
| 11 | ITA 1633/JPR/2025 | 2009-10 | [A] M/S LAKHI GEMS | |


 Assistant Registrar
 13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, JAIPUR

CAUSE LIST OF SMC BENCH FOR 17-MARCH-2026 (TUESDAY)

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
IN COURT ROOM 1**

**MODE HYBRID/PHYSICAL (CISCO-WEBEX MEETING NUMBER 26417563811 AND
PASSWORD 16271**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|---|---------|
| 1 | ITA 1193/JPR/2025 | 2012-13 | [A] SHAIENDRAKUMAR GUPTA AND BROS | |
| 2 | ITA 1268/JPR/2025 | 2018-19 | [A] HASTI MAL JAIN | |
| 3 | ITA 1281/JPR/2025 | 2011-12 | [A] VEENA KESWANI | |
| 4 | ITA 1556/JPR/2025 | 2019-2020 | [A] PULKIT KARNAWAT | |
| 5 | ITA 1559/JPR/2025 | 2018-19 | [A] SARALIA VAISH HINDI MAHAJANI SCHOOL | |
| 6 | ITA 1568/JPR/2025 | 2023-24 | [A] GULAB DEVI SARUPARIA | |
| 7 | ITA 1569/JPR/2025 | 2020-21 | [A] NITIN SARUPARIA | |
| 8 | ITA 1571/JPR/2025 | 2017-2018 | [A] PRAGATI MARBLE & GRANITES PVT LTD | |
| 9 | ITA 1591/JPR/2025 | 2020-21 | [A] DUGDH UTPADAK SAHAKARI SAMITI LIMITED | |
| 10 | ITA 256/JPR/2025 | 2015-16 | [A] KULWANT SINGH,KOTA | |
| 11 | ITA 584/JPR/2025 | 2013-14 | [A] NAND KISHORE SHARMA | |


 Assistant Registrar
 13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, JAIPUR

CAUSE LIST OF SMC BENCH FOR 18-MARCH-2026 (WEDNESDAY)

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
IN COURT ROOM 1**

**MODE HYBRID/PHYSICAL (CISCO-WEBEX MEETING NUMBER 26417563811 AND
PASSWORD 16271**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|---|---------|
| 1 | ITA 1079/JPR/2025 | 2022-23 | [A] GAJENDRA SINGH | |
| 2 | ITA 1372/JPR/2025 | 2023-24 | [A] AMIT KUMAR CHANANIA | |
| 3 | ITA 1626/JPR/2025 | 2018-19 | [A] BHOORA RAM SAU | |
| 4 | ITA 1630/JPR/2025 | 2016-17 | [A] OM KOTHARI FOUNDATION | |
| 5 | ITA 1643/JPR/2025 | 2012-2013 | [A] AJEET SINGH YADAV | |
| 6 | ITA 1644/JPR/2025 | 2006-07 | [A] RAJASTHAN LAND DEVELOPERS PRIVATE LIMITED | |
| 7 | ITA 1650/JPR/2025 | 2017-18 | [A] ATUL SHRIVASTAVA | |
| 8 | ITA 4/JPR/2025 | 2011-12 | [A] TAJ MOHD | |
| 9 | ITA 585/JPR/2025 | 2012-13 | [A] BABITA AGARWAL | |
| 10 | ITA 774/JPR/2025 | 2018-19 | [A] DEEPANKAR GUPTA | |


 Assistant Registrar
 13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, JAIPUR

CAUSE LIST OF SMC BENCH FOR 19-MARCH-2026 (THURSDAY)

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
IN COURT ROOM 1**

**MODE HYBRID/PHYSICAL (CISCO-WEBEX MEETING NUMBER 26417563811 AND
PASSWORD 16271**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|---------------------------|---------|
| 1 | ITA 1249/JPR/2025 | 2018-19 | [A] PEHAP SINGH SHEKHAWAT | |
| 2 | ITA 1250/JPR/2025 | 2017-18 | [A] PEHAP SINGH SHEKHAWAT | |
| 3 | ITA 1251/JPR/2025 | 2020-21 | [A] PEHAP SINGH SHEKHAWAT | |
| 4 | ITA 1254/JPR/2025 | 2014-15 | [A] PEHAP SINGH SHEKHAWAT | |
| 5 | ITA 1255/JPR/2025 | 2013-14 | [A] PEHAP SINGH SHEKHAWAT | |
| 6 | ITA 1256/JPR/2025 | 2015-16 | [A] PEHAP SINGH SHEKHAWAT | |
| 7 | ITA 1257/JPR/2025 | 2016-17 | [A] PEHAP SINGH SHEKHAWAT | |
| 8 | ITA 1356/JPR/2025 | 2017-18 | [A] VINOD KANWAR | |
| 9 | ITA 1360/JPR/2025 | 2013-14 | [A] VINOD KANWAR | |
| 10 | ITA 1361/JPR/2025 | 2016-17 | [A] VINOD KANWAR | |



Assistant Registrar
13-Mar-2026